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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ /2016

COMPANY APPLICATION NUMBER : CA/1/2014

NAME OF THE APPLICANT(S) : Dr. MAM Ramaswamy Chetiar of Chettinad  
Charitable Trust

NAME OF THE RESPONDENT(S) : M/s Chettinad Coal Washeries Private Limited

UNDER SECTION : 74(1) read with 73(4) of the Companies Act, 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

AR. Ramaswamy Chetiar  
R. JAWAHARLAL

Adv for  
Respondent  
Company

R. Jawaharlal

M/s Gupta & Ram  
counsel for Applicant

Counsel for Applicant  
MCA/16

Chetiar  
for Gupta & Ram

C. KATHIRUDAYAN

ORDER

Shri C Kathirudayan, proxy representing counsel for applicant in CA 1/2016 present. Shri R Jawaharlal, counsel for Respondent company present. Proxy counsel for applicant undertakes to file change of vakalat with the consent of the previous counsel on record and also sought time to file rejoinder in CA 1/2017. Time enlarged at request. Put up on 02.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)